



046814

THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 06-06-2019

PROCEEDINGS

High Court Establishment - filling up of vacancy in the category of Personal Assistant (Grade II) to Judge, High Court - orders issued.

- Read.: 1. High Court Proceedings No – A6-19/2019 dated 21.05.2019.
2. High Court Proceedings No – A6-82173/2017 dated 22.03.2019.
3. Article 72 of Kerala Financial Code Volume I.

Order No. A6-39306/2018

Smt. Simi Mathew, Confidential Assistant Grade II, High Court, in the scale of pay of ₹26,500 - 56,700 is promoted and appointed as Personal Assistant (Grade II) to Judge, High Court, forthwith, as it involves change of duty, in the scale of pay of ₹27,800 - 59,400 with a compensatory allowance at the rate of ₹700/- per month, in the existing vacancy as per Article 72 of Kerala Financial Code Volume I read above.

(By Order)


G. Rathi
Joint Registrar

To

- The person concerned (to be acknowledged on the O/C)
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrar in charge of CJ's Secretariat, High Court.
The Section Officer, CJ's Secretariat, High Court.
The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court.
The 'G' (Accounts – II & III) Sections, High Court.
The Finance Wing, High Court.
✓ The IT Section, High Court (for publishing in the website).
The A4 Seat, High Court.
The Administrative Records Section, High Court (2 Copies).
The File/Stock File.